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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 1178/97

Date of Order: 10.9.97

BETWEEN:

1. B.Ravi Kumar
2. Md.Haneef
3. Y.Sreenivasulu
4. R.Ramudu

.. Applicants.

AND

1. Union of India, rep. by the Secretary, Ministry of Communications, New Delhi.
2. Director of Postal Services, O/o PMG APSR, Kurnool.
3. Superintendent of Post Offices, Kurnool West Sub Division, Kurnool.

.. Respondents.

Counsel for the Applicant

.. Mrs.A.Anasuya

Counsel for the Respondents

.. Mr.N.V.Raghava Reddy

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

None for the applicant. Mr.N.V.Raghava Reddy, learned standing counsel for the respondents.

2. There are four applicants in this OA. They state that they worked as E.D.Packers in several Post Offices in Kurnool Town between 1988 to 1992. They apprehend that the post of

R *D*

.. 2 ..

E.D.Packer in Kurnool is going to be filled by regular selection. But they have not enclosed any notification to that effect.

3. This OA is filed for a direction to the respondents to consider the temporary services of the applicants as E.D.Packers and direct the respondents to regularise the services of the applicants in E.D.Packers or in equalalent post.

4. When there is no notification even calling for sponsoring the candidates from the employment exchange no direction can be given in this connection. However the applicants are at liberty to apply for that post as and when it is notified. ^{to help} But facilitate them, the respondents should inform the four applicants in case the selection for filling up the post of ED Packers of Kurnool is going to be held or the concerned employment exchange is going to be approach^{ed} for sponsoring the candidates to that post.

5. The OA is disposed of at the admission stage itself. ^{in chancery}
No costs.

B.S. JAI PARAMESHWAR
(B.S. JAI PARAMESHWAR)
Member (Judl.)

10.9.97

R. RANGARAJAN
(R. RANGARAJAN)
Member (Admn.)

Dated: 10th September, 1997

(Dictated in Open Court)

sd

*Amulya
10.9.97.
D-R (J)*

OA.1178/97

1. The Secretary, Ministry of Communications,
New Delhi.
2. The Director of Postal Services, O/O PMG APSR, Kurnool.
3. The Superintendent of Post Offices, Kurnool West Sub
Division, Kurnool.
4. One copy to Mrs A. Anasuya, Advocate, CAT., Hyd.
5. One copy to Mr. N. V. Raghava Reddy, Addl. CGSC, CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One copy duplicate.

self
23/9/97
②

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RAMGADIAN : M. (A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
(M) (J)

Dated: 10/2/82

ORDER/JUDGEMENT

M.A./R.A./C.A. NO.

in

C.A. NO. 1178(82)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

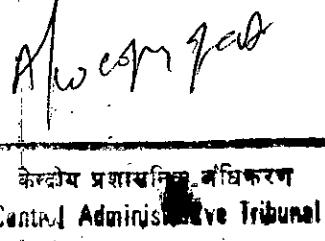
Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court



24 SEP 1997

HYDERABAD BENCH